

| Annexure-4<br>Name of the corporate debtor: Akshaj Estates Private Limited; Date of commencement of CIRP: 18th August 2026; List of creditors as on: 17.09.2026 |                                   |                           |                |                           |                 |                             |                        |                          |                            |                                                 |                              |                                    |                                                                                                                                                        |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|-------------------------------------------------|------------------------------|------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|
| List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)<br>(Amount in ₹)                                     |                                   |                           |                |                           |                 |                             |                        |                          |                            |                                                 |                              |                                    |                                                                                                                                                        |
| Sl. No.                                                                                                                                                         | Name of creditor                  | Details of claim received |                | Details of claim admitted |                 |                             |                        |                          | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any                                                                                                                                        |
|                                                                                                                                                                 |                                   | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC |                            |                                                 |                              |                                    |                                                                                                                                                        |
| 1                                                                                                                                                               | Creative Capital services Limited | 02.09.2026                | 110,919,178.00 | 110,919,178.00            | Unsecured Loan  | 110,919,178.00              | No                     | 100.00%                  | -                          | -                                               | -                            | -                                  | claim has been verified based on the documents submitted by the claimant, subject to reconciliation with the books of account of the Corporate Debtor. |